

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 04.02.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.272/9/HDB/2020
NAME OF THE COMPANY	Graylines Engineers and Contractors Pvt Ltd
NAME OF THE PETITIONER(S)	P.S.R.K.Sreshty
NAME OF THE RESPONDENT(S)	Graylines Engineers and Contractors Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Operational Creditor appeared.

No one appeared for the Corporate Debtor.

However, affidavit in reply is filed.

Matter stands adjourned for further consideration to 19.02.2021.

-sd-

MEMBER TECHNICAL

-sd-

MEMBER JUDICIAL